

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.



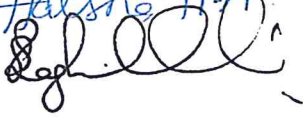
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.59/BB/2017	-	For Hearing	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

- | | | |
|---------------------------------------|-------------|---|
| 1. NIVEDITHA THIMMAIAH.
9972348421 | Petitioner. |  |
| 2. HARSHA MUTT | Petitioner |  |
| 3. Laghuram Adambi
9900039859 | Respondent |  |

ORDER

Counsel for petitioner is present. Counsel for respondent is also present.

Counsel for petitioner filed rejoinder to the objection IA 120/17 is taken up

today. For filing object^{ions} in IA 120/17 and for hearing list it on 19/09/2017.


MEMBER(J)


MEMBER(T)